

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 874 of 2020

In the matter of:

North Eastern Electricity Supply Company of Orissa Ltd. (NESCO)Appellant
Vs.
Supriyo Kumar Chaudhury, Resolution Professional & Anr. ...Respondents

Present:

Appellant: Mr. Gopal Jain, Senior Advocate with Mr. Hasan Murtaza, Mr. Dharendra N Sharma, Mr. Suresh Das, Advocates and Ms. Saroj K Ray, PCS
Respondents: Mr. Ramji Srinivasan, Senior Advocate with Mr. Indranil Ghosh, Advocate for R1.

ORDER

(Through Virtual Mode)

24.11.2020: Pleadings are complete. Written submissions have not been filed. Learned counsel for the parties may file short written submissions not exceeding three pages within four weeks.

List the appeal 'for admission (after notice)' on 18th January, 2021.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

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